

POST OFFER ADVERTISEMENT

ADVIK LABORATORIES LIMITED ("ALL" or Target Company")

Registered Office: 138, Roz- Ka- Meo Industrial Area, Sohna, Gurgaon - 122103, Haryana;
Tel No.: 0124-2362471 and Facsimile: 0124-41649174;

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Omkam Pharmaceuticals Private Limited ("Acquirer")**, in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on June 27, 2012, Wednesday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions) and Aapla Mahanagar (Marathi) (Mumbai Edition).

1.	Name of the Target Company	M/s Advik Laboratories Limited		
2.	Name of the Acquirer	M/s Omkam Pharmaceuticals Private Limited		
3.	Name of the Manager to the Offer	M/s Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	M/s Beetal Financial & Computer Services Pvt. Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	September 26, 2012, Wednesday		
b.	Date of Closure of the Offer	October 10, 2012, Wednesday		
6.	Date of Payment of Consideration	October 20, 2012, Saturday		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document		Actual
7.1	Offer Price	Rs. 5/- per equity share		Rs. 5/- per equity share
7.2	Aggregate number of shares tendered	24,31,884		2,150
7.3	Aggregate number of shares accepted	24,31,884		2,150
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,21,59,420		10,750
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	35,984 Equity Shares* (0.38%)		35,984 Equity Shares* (0.38%)
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	24,84,837 Equity Shares (26.57%)		24,84,837 Equity Shares (26.57%)
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	24,31,884 Equity Shares (26%)		2,150 Equity Shares (0.02%)
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	49,52,705 Equity Shares (52.95%)		25,22,971 Equity Shares (26.97%)
7.10	Pre & Post offer shareholding of the Public	Pre offer	Post offer	Pre offer
	• Number	68,68,563*	44,00,695	68,68,563*
	• % of Fully Diluted Equity Share Capital	73.43%	47.05%	73.43%

* It includes 35,984 Equity Shares already held by Mr. Peeyush Kumar Aggarwal, Promoter of Acquirer.

The Acquirer along with its board of directors severally and jointly accept full responsibility for the information in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 138, Roz- Ka- Meo Industrial Area, Sohna, Gurgaon - 122103, Haryana.

Issued by Manager to the Offer



Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn. Part 1, New Delhi - 110049
Contact Person: Mr. Manoj Kumar/ Ms. Ruchi Hans
Ph.: 91-11-4062228/51, Fax: 91-11-40622201
Email: manoj@indiapcp.com/ruchi@indiapcp.com
SEBI Regn. No: INM000011435

On behalf of
Omkam Pharmaceuticals Private Limited
Acquirer

Place: New Delhi
Date: October 20, 2012